

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 21 of 2017 &
IA NO. 53 of 2017**

Dated: 27th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

Indian Oil Corporation Ltd. ...Appellant(s)

Versus

Petroleum & Natural Gas Regulatory Board & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Tushar Mehta, ASG
Mr. Amit Meharia
Ms. Tannishtha Singh
Mr. Rajat Nair
Ms. Sohini Chowdhury

Counsel for the Respondent(s) : Mr. Sumit Kishore for R-1
Mr. R. Sudhinder
Ms. Prerana Amitabh for R-2

ORDER

Issue notice. Mr. Sumit Kishore takes notice on behalf of Respondent No.1 and Mr. R. Sudhinder takes notice on behalf of Respondent No.2.

Papers be served by learned counsel for the Appellant on learned counsel for the Respondents today itself.

List the matter on **03.02.2017 at 2.30 p.m.**

**(B.N. Talukdar)
Technical Member (P&NG)**

**(Justice Ranjana P. Desai)
Chairperson**

Ts/vg